

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Raffath
-Vs-
Southern Roofings pvt ltd

MAIN PETITION NUMBER : TCP/211/2016
(IA/MA) APPLICATION NUMBERS

IA(CA)/79(CHE)/2024; IA(CA)/80(CHE)/2024

ORDER

Present: Mr. Mukund, Ld. Counsel for Applicant/Petitioner.
Mr. Saai Sudarshan, Ld. Counsel for Respondent.

These applications have been filed for restoration of petition TCP/211/2016 for non prosecution vide order dated 10.05.2023 with delay condonation in filing the application.

Ld. Counsel for the Respondent submits that he has no instruction.

List both the applications for reply / disposal on **27.06.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)